

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 206  
CA No. 05/JPR/2021  
CA No. 49/JPR/2022  
CP No. 156/241-242/JPR/2020  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Pawan Kumar Goyal and Ors.** ...Petitioners  
**Versus**  
**Mentor Home Loans India Ltd. & Ors.** ... Respondents

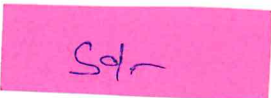
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.  
Samay Maheshwari, Adv.  
Prakul Khurana, Adv.  
For the Respondent : Sandeep Taneja, Adv.  
Vartika Mehra, Adv.  
Saurabh Jain, Adv.  
Shivangshu Naval, Adv.  
Sagrika Joshi, Adv.

**ORDER**

List the matter on 31.07.2024 at fixed time 2.30 pm.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 15, 2024